

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM NO. 120**  
**(CAA)-66(PB)/2019**

**IN THE MATTER OF:**

DLK Designs Pvt. Ltd. and Kanodia Technoplast Ltd.

.... Applicant/petitioner

**Order under Sections 230/232 of the Companies Act**

**Order delivered on 24.07.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent(s):-

Mr. Akshya Joshi, Mr. Amish Tandon, Advs. for  
OL  
Ms. Chetna Kandpal, CP for RD(NR)  
Mr. Puneet Rai, Adv. for Income Tax Dept.

**ORDER**

All the departments being RD, OL and Income Tax Department are directed file their report within two weeks with a copy in advance to the counsel for the petitioner.

List on 04.09.2019.

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

Sd/-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

24.07.2019  
Aarti Makker